Central Administrative Tribunal Principal Bench

CP No.415/2017 in OA No.543/2017

New Delhi, this the 6th day of July, 2018

Hon'ble Mr. Justice L. Narasimha Reddy, Chairman Hon'ble Mr. A.K. Bishnoi, Member (A)

Dr. C.P. Singh (Aged 48 years) S/o Late Sh. C. Ibotombi Singh Assistant Director (Physics) FSL R/o Quarter No.1, Type-IV FSL Campus, Sector-14 Rohini, Delhi.

..Applicant

(By Advocate: Shri Deepender Hooda)

Versus

M.M. Kutty, The Chief Secretary Govt. of NCT of Delhi Delhi Secretariat, 5th Level I.P. Estate, New Delhi.

...Respondent

(By Advocate: Ms. Sangeeta Tomar)

ORDER (ORAL)

Justice L. Narasimha Reddy:-

This Contempt Petition is filed alleging that the respondents did not comply with the directions issued by this Tribunal in its order dated 15.02.2017 in OA No.543/2017. In the said order, the respondents herein, were directed to finalize the seniority list in accordance with rules.

2. On behalf of respondents a detailed counter and the connected documents are filed. It is stated that in compliance

with the directions issued by the Tribunal, a seniority list with the description "Combined Eligibility list of Assistant Director of Foreign Science Laboratory, Govt. of NCT of Delhi, as on 01.09.2017", has been issued and that the name of the applicant figured at Sl. No.8.

3. Heard the learned counsel for the petitioner Shri Deepender Hooda and learned counsel for the respondents, Ms. Sangeeta Tomar. The only direction that was issued in the Order passed in the OA was that a seniority list be prepared in accordance with law. The order seems to be complied with, the seniority being issued, though with the nomenclature as indicated in the preceding paragraph. Today, it is clarified that what is prepared is certainly a seniority list itself. In case the petitioner is of the view that the seniority list is defective for any reason, he can pursue the remedies in that direction. We, therefore, close the contempt proceedings leaving it open to the petitioner to pursue remedies, in case he feels that the list is defective.

(A.K. Bishnoi) Member (A) (Justice L. Narasimha Reddy) Chairman

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